

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4029
ANSWERED ON:26.08.2011
DEPARTMENTAL CASES IN CBEC
Chitthan Shri N.S.V.

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases lying pending for adjudication with departmental officers in Central Excise, Customs and Service Tax as on date;
- (b) the number of cases lying pending for one year, two years and more than two years;
- (c) the quantum of money locked in such cases;
- (d) whether there is any time limit for disposal of such cases and if so, the details thereof; and
- (e) the steps taken or proposed to be taken to ensure timely disposal of such cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a) and (e): Information is being collected and will be laid on the Table of the House.